

- (i) Supply of fruit and vegetable will be organised through important fruit and vegetable producing districts of North India. A secondary source will be growers cooperative in other regions.
- (ii) There will be a Central distribution facility equipped to receive cold store, grade and distribute about 120,00 metric tonnes of produce annually.
- (iii) There will be about 150-200 outlets for retail sale to supply 1.6 to 2.2 metric tonnes produce per day.
- (iv) About 4000 metric tonnes produce will be stored in freezing unit, if necessary.

**Payment of Bonus to the Employees of Printing, Stationery and Publications Departments of Government of India Press**

2068. SHRI MOHAMMAD ISMAIL: Will the Minister of WORKS AND HOUSING be pleased to state :

- (a) whether employees of Printing, Stationery and Publication Departments of Government of India Press have not yet been granted productivity linked bonus ;
- (b) the reasons for the delay in paying them the bonus ; and
- (c) whether orders are being issued for payment of productivity linked bonus to these employees ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMAD USMAN ARIF): (a) to (c) The Scheme of Productivity Linked Bonus has been applied to the employees of Government of India Presses, Outside Printing and Forms Store under the

Directorate of Printing. These employees have been sanctioned PLB for the years 1980-81, 81-82 and 82-83 on 13.7.84. Earlier they were sanctioned adhoc payment of PLB equivalent to 15 days salary/wages for the years 80-81, 81-82 on 2.11.82 and 9.9.83 respectively.

**Loss of Wheat Due to its Storage in the Open**

2069. SHRI BALASAHEB VIKHE PATIL: Will the Minister of Food AND CIVIL SUPPLIES be pleased to state :

- (a) whether during this monsoon, lakhs of bags of wheat are being stored in the open in the country by Government ;
- (b) if so, the state-wise break-up of this storage ;
- (c) what is the past experience so far as such cases are concerned ; and
- (d) what steps are now being contemplated to improve the situation ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO): (a) Yes, Sir.

(b) State-wise break-up of such stocks as on 30.6.1984 is as under :

S. No.	State	Quantity of Wheat stored in CAP (Figures in tonnes)
1	Delhi	12,422
2.	Haryana	2,529

1	2	3
3.	Punjab	37
4.	Rajasthan	22,658
5.	U.P.	5,08,949
6.	Gujarat	12,906
7.	Kandla Port	28,372
8.	Maharashtra	1,10,390
9.	Madhya Pradesh	42,724
10.	Andhra Pradesh	1,37,175
11.	Karnataka	717
12.	Tamil Nadu	15,572
Total :		8,94,551

(c) Some stocks of foodgrains were kept in the CAP storage at certain times in the past. The stocks were maintained in good condition, except in one or two cases where damage took place due to natural calamities like cyclone or floods.

(d) The following steps are taken to avoid damage to stocks stored under CAP storage :

- (i) Stocks of foodgrains are stored over dunnage material raised well above ground level to avoid damage from the bottom.
- (ii) Dome shaped stacks are built so as to avoid stagnation of water on the top or leakage from sides.
- (iii) The stocks are covered properly with polythene covers to prevent the stocks from being exposed to rain; polythene nets, or cover tops are also

provided on the polythene covers and these are properly lashed as additional protection.

(iv) Proper aeration is given to the stocks on sunny days.

(v) Regular inspection of stocks is carried out by qualified technical staff.

#### Jute Production

2070. SHRI R.P. DAS : Will the Minister of AGRICULTURE be pleased to state the steps taken so far to increase raw jute production in view of sharp rise in the internal consumption of jute goods ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : In order to increase the production of raw jute a Centrally Sponsored Scheme on Intensive Jute/Mesta Development Programme is under operation in selected potential districts of eight major jute/mesta growing states viz., West Bengal, Bihar, Assam, Orissa, Uttar Pradesh, Tripura, Meghalaya and Andhra Pradesh. The scheme provides for assistance in the form of subsidies on improved/certified seed, weedicides, seed drill and wheel hoes, demonstrations, individual retting tanks; stipend for training in jute grading and for staff. For the Sixth Plan period, a provision of Rs. 422.41 lakhs (Central share) has been made. For the year 1984-85, a sum of Rs. 93.17 lakhs has been provided to achieve targetted production of 85 lakh bales.

2071. SHRI SUBASH CHANDRA BOSE ALLURI : Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a delegation from India attended the recent FAO Conference on Fisheries ;

- (b) whether there was an adverse reaction amongst under developed

countries to the use of foreign fishing boats within their respective exclusive economic zones ;

(c) what was the stand of the Government of India with respect to foreign countries exploiting the marine resources of underdeveloped countries by paying some paltry licence fees ;

(d) the details of the final agreement amongst Third World countries on this issue ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) :

(a) Yes, Sir.

(b) The subject was discussed as a part of Strategy for Fisheries Management and Development. It was *inter alia*, observed that the new regime concerning the resources of the World's oceans, as embodied in the United Nations Convention on the Law of the Sea of 1982 and in the actions and practices of States, particularly since the mid-1970s has resulted in global acceptance of the expansion of the Coastal State Authority to manage fisheries within their jurisdiction. It was further observed that this transfer of authority creates new opportunities and responsibilities for coastal States and brings problems of adjustments to countries operating distant water fleets. The Report on the Conference has not been formally received from the F.A.O.

(c) India took a stand that building national capability for the exploitation of the Fisheries Resources in the EEZ is the rightful aspiration of the developing countries. In the interim phase, however, co-operation between countries having surplus fleet and the countries desirous of exploitation of the EEZ has to be based on respect for local laws and mutual benefits.

(d) There was no separate agreement amongst the Third World countries under the World Conference on Fisheries.

### World Bank Loan to Cultivate Forests for Firewood in Karnataka

2072. SHRI SONTOSH MOHAN DEV : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the World Bank had agreed to give a loan to India to cultivate forests for firewood in Karnataka ;

(b) whether other overseas agencies had also contributed in this regard ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) and (b) Yes, Sir.

(c) The World Bank and the Overseas Development Administration of the United Kingdom are giving a loan of US dollars 27.0 million and US dollars 23.0 million, respectively for the Karnataka Social Forestry Project, estimated to cost US dollars 56.6 million, to enhance production of firewood, leaf-fodder, leaf manure and wild fruit. The balance US dollars 6.6 million will be contributed by the Government of Karnataka.

### Cultivation of Cashew With World Bank Assistance

2073. SHRI J.S. PATIL : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 10269 on 7 May, 1984 regarding cultivation of cashew with World Bank assistance and state :

(a) whether the proposed cashew development project of Maharashtra has been accepted by the World Bank ;